

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2643
ANSWERED ON 02/08/2022

OBJECTIVES OF PMGSY

2643. SHRI HIBI EDEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has been able to achieve the objective for which Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched and if so, the details thereof and if not, the corrective steps taken by the Government in this regard;
- (b) whether the Government is concerned about the poor implementation of the PMGSY in several States due to inadequate fund allocation and if so, the details thereof particularly in Ernakulam Parliamentary Constituency of Kerala including updated status as on date; and
- (c) the details of the funds allocated by the Government for the said purpose including utilization during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in the year 2000 to provide all-weather road connectivity to unconnected habitations of population size 500+ in plain areas and 250+ in North-eastern States, Hills and other special areas. PMGSY-II was started in 2013 with a target to upgrade 50,000 Km of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. Subsequently, Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) was launched in 2016 with an aim to improve the road connectivity in 44 districts in 9 States.

PMGSY-III was launched in 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. All the projects under PMGSY-I &II are targeted for completion by September 2022. The time-line for completion of RCPLWEA is March, 2023. The implementation period of PMGSY-III is upto March, 2025.

A total of 7,94,575 Km road length has been sanctioned under various ongoing interventions/verticals of PMGSY, out of which 7,12,855 Km road length has already been completed and 65,675 Km road length are at various stages of execution. The intervention/vertical wise physical achievements under PMGSY since inception till 28.07.2022 are given below:

(Road length in Km)

Name of intervention/vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,45,566	6,17,137	13,290
PMGSY-II	49,881	47,583	1,815
RCPLWEA	12,082	6,275	5,761
PMGSY III	87,046	41,860	44,809
Total:	7,94,575	7,12,855	65,675

* Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

(b) The allocation/release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the state which inter-alia depends on works in hand, execution capacity of the State and unspent balances available with the State. The funds for implementation of the scheme are released by the Ministry to the State as whole. Further release of funds to the Programme Implantation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU.

Under PMGSY there is unbroken chain of funds release and sanctioned works have not got affected due to inadequate funds. However, sometimes funds released from Central Government are not transferred timely from state treasury to the account of State Nodal Agency which may temporarily impact the progress of works. As per the available information, the State of Kerala has an unspent balance of Rs. 135.84 crore as on 28.07.2022.

(c) The details of the Central share of funds released by the Ministry and expenditure incurred by the States (including State share) during each of the last three years and the current year, State-wise are given in **Annexure**.

**Annexure referred to in part (c) of Lok Sabha Unstarred Question No. 2643 for
02.08.2022**

**Details of the funds released and expenditure incurred during last three years and the
current year (as on 28.07.2022), State-wise**

Rs. in crore

Sl. No.	State Name	Release of Central Fund				Expenditure incurred including State share			
		2019-20	2020-21	2021-22	2022-23(as on 28.07.2022)	2019-20	2020-21	2021-22	2022-23(as on 28.07.2022)
1	UT of Andaman & Nicobar	0.00	0.00	9.215	0.00	0.00	3.78	5.45	3.45
2	Andhra Pradesh	476.27	53.20	50.00	146.6875	338.84	396.75	508.86	119.92
3	Arunachal Pradesh	1123.00	952.31	1090.60	187.50	1270.03	1429.61	1279.07	380.95
4	Assam	2401.88	2516.62	1591.50	0.00	3628.93	2600.19	2488.03	345.17
5	Bihar (RWD)	286.70	49.13	375.00	244.75	1552.37	2173.52	1992.99	436.87
6	Chhattisgarh	1614.60	837.04	394.41	75.50434	1159.70	1985.94	1902.34	409.65
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	0.00	79.08	195.50	120.00000	29.35	133.32	400.16	158.60
9	Haryana	16.03	0.00	353.23	36.65250	0.48	92.10	583.12	95.18
10	Himachal Pradesh	1284.89	745.24	517.45	146.75000	724.34	1061.00	933.22	204.82
11	UT of J&K	695.50	1814.74	1328.34	0.00	1324.12	932.37	1485.28	345.42
12	Jharkhand	214.41	293.50	0.00	0.00	1312.94	1083.34	598.44	87.87
13	Karnataka	534.24	49.29	704.25	136.96690	1.10	728.40	1488.47	197.32
14	Kerala	48.64	89.97	0.00	0.00	122.18	71.66	46.91	9.46
15	Madhya Pradesh	1308.97	1099.54	1392.25	470.00	1799.47	2166.99	2419.14	805.81
16	Maharashtra	150.00	0.00	0.00	0.00	207.12	212.09	370.27	155.33
17	Manipur	263.85	420.66	742.00	150.00	487.23	605.77	718.36	189.58
18	Meghalaya	357.00	355.29	483.92	0.00	289.79	473.71	536.92	110.32
19	Mizoram	576.06	1.59	74.34	72.40750	285.18	277.32	332.86	5.04
20	Nagaland	88.89	72.89	145.31	0.00	70.80	144.70	125.83	90.34
21	Odisha	798.11	774.29	404.12	208.08934	2489.91	1754.13	1796.50	609.58
22	Punjab	0.00	0.00	68.59	0.00	32.10	2.67	295.14	122.16
23	UT of Puducherry	0.00	0.00	11.66	0.00	0.00	0.00	0.00	0
24	Rajasthan	184.74	237.15	917.51	0.00	289.11	492.13	1452.62	206.40
25	Sikkim	4.39	195.50	107.28	0.00	175.11	178.52	177.89	80.33
26	Tamil Nadu	308.46	265.38	440.00	78.20	799.29	626.92	1169.56	217.62
27	Telangana	267.38	0.00	86.38	0.00	289.44	288.59	410.77	30.99
28	Tripura	10.64	69.57	73.88	40.00	95.36	99.13	203.44	39.03
29	Uttar Pradesh	78.07	123.90	1418.55	499.00	356.63	440.19	2074.26	693.05
30	Uttarakhand	554.90	1536.27	787.00	225.00	1080.48	1493.50	1218.45	228.76
31	West Bengal	348.25	969.31	49.94	0.00	1512.52	1471.94	701.28	164.15
32	UT of Laddakh	0.00	50.00	140.79	36.65625	0.00	514.73	109.66	29.26
	Total	13995.87	13651.46	13952.98	2874.16433	21723.92	23935.01	27825.29	6572.43